

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 12th November, 2014

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 93/2014 W.P.9767/08	M/s Saraswati Spin Dye Private Ltd. Vs. Rajasthan State P.C.B & Ors.		
FOR HEARING				
2.	Original Application No. 263/2014	M/s M.D. Polymers. Vs. Regional Officer, RSPCB & Anr.	Mr. S.K. Shukla Adv. Applicant Mr. Parmendra Singh	
3.	Original Application No. 114/2014	M/s Pooja Industries. Vs. Regional Officer Rajasthan State Pollution Control Board & Ors.	Mr. S.K. Shukla Adv.	
4.	Original Application No. 13/2014	D.S. Malia & 4 Ors. Vs. Union of India & Ors.	Mr. Abindriya Chakarbarty, Adv. Ms. Sudha Bharadwaj Adv. Mr. Shivendu Joshi, Adv. for R-2 & 3 for Mr. Purushaindra Kaura Adv.	
5.	Original Application No. 35/2014	Ram Saroj Kushwaha Vs. State of M.P. & 11 Ors.	Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1 to 8 Mr. Ravi Kant Adv. for R-9 to 12 Mr. Ajay Gupta, Adv. for R-11	
6.	Original Application No. 125/2013 M.A.No.545/14 M.A.No.610, 611,612/14	Villagers of Village Patanwati 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. for R-R.P.C.B. Raj. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat	

7.	Original Application No. 12/2013	Pandit Hari Shankar Samadhiya Vs. Union of India & 7 Ors.	Mr. Sanjay Sharma, Adv Mr. R.K. Upadhyaya, Adv. Mr. Sachin K. Verma, Adv.& Mr. Ayush Dev Bajpai, Adv. for R-1,3,4,5,8 Mr. Sandeep singh Adv. for R-2 Ms. Parul Bhadoria , Adv. for R-6 for Mr. Purushaindra Kaura Mr. Vijay Shahani, Adv. R-7 Mr. Dharamveer Sharma Adv.	
FOR COMPLIANCE				
8.	Original Application No. 28/2014	Neeraj Chourasiya Vs. State of M.P.& 4 Ors.	Mr. Vijay Shahani Adv. for Petitioner Mr. Ramesh Saboo- for R-6	
FOR HEARING TIME: 14.30 hrs. to 16.00 hrs.				
9.	Original Application No. 21/2013	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om. S. Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Mr. Shivendu Joshi, for R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener	
10	Original Application No. 264/2014 (THC) (M.A. No564/14)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.		